

Virtual Hearing and Physical Hearing Cases in Ramanathapuram District
Cause List Date: 07.07.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link: https://teams.microsoft.com/l/meetup-join/19%3ameeting_OTJiNjBjNjQtMTE2Ni00NTk3LTgzNGItNjQ5MmI4M2U1ZWE5%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Cr.M.P. No. & CNR No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1324/2021	B	158/2021 Nainarkovil P.S	U/s. 294(b),341,324, 307, 506(ii) and 120(B) IPC	Ajithkumar	K.Muthudurai samy
2	1351/2021	B	158/2021 Nainarkovil P.S.	U/s. 294(b),341,324, 307, 506(ii) and 120(B) IPC	Ajithkumar	V.S.Rajesh Kannan
3	1339/2021	B	47/2019, Kenikarai P.S.	U/s.147, 148, 294(b), 323, 324, 506(ii), 307 IPC and 4 of W.H.Act.	Sagayam @ Sagaya Abiraham and one another	R.Silambaraj
4	1340/2021	B	184/2021, Erwadi Dharga P.S.	U/s.4(1)(aaa) and 4(1-A) of TNP Act.	Sakthivel	K.Ramanathan
5	1341/2021	B	229/2021, Perunazhi P.S.	U/s.379 IPC and 21(1) Mines and Minerals (development and Regulation) Act 1957	Thangapandi and one another	P.Thirumalai kumar
6	1342/2021	B	17/2021, Kovilangulam P.S.	U/s.302 IPC	Ramu	G. Vijay Anand
7	1343/2021	B	282/2021, Sayalkudi P.S.	U/s.448, 294(b), 324, 506(ii) IPC r/w 3(1) TNPPDL Act.	Sakthivel	Tr. Raja Shahul Hameed
8	1350/2021	B	310/2021, Uchipuli P.S.	U/s. 147, 148, 294(b), 323, 324, 506(ii) and 307 IPC	Ramamoorthy	R.Karthick
9	1344/2021	B	149/2021, Rameswaram Jetty P.S.	U/s.147, 148, 294(b), 324, 307 IPC	Karuppasamy	K.Muthudurai samy
10	1345/2021	AB	149/2021, Rameswaram Jetty P.S.	U/s.147, 148, 294(b), 324, 307 IPC	Murugan @ Mookuthi Murugan	K.Muthudurai samy
11	1346/2021	AB	149/2021, Rameswaram Jetty P.S.	U/s.147, 148, 294(b), 324, 307 IPC	Muthu Irulandi and 2 others	K.Muthudurai samy
12	1347/2021	AB	158/2021, B1 P.S. Ramanathapuram	U/s.294(b), 324, 506(ii) IPC	Rajaguru	M.Dharmar
13	1348/2021	AB	118/2021, Thirupalaikudi P.S.	U/s.447, 427, 436 IPC	Balamurugan	K.Anbu Cheliyan
14	1330/2021	C	504/2020 Kenikarai P.S	U/s.147,148,294(b), 323, 324, 307 IPC	Madavan and 3 others	S.J. Sheik Ibrahim

15	1334/2021	C	267/2021 Kenikarai P.S	U/s. 379 IPC, 21(1) Mines and Minerals (Develoment & Regulation) Act1957	Appas	P.Thirumalai kumar
16	1349/2021	C	182/2021, Rameswaram Town P.S.	U/s. 399 IPC	Hariharasudan	T.Muneeswaran

Virutual Hearing Cases (Criminal)

S.No.	Case No.	Stage	Cr.No. And Police Station	Name of the Accused	Name of the Counsel (Tvl)
1	SC 50/2021	For opening prosecution	226/2020, Thirupalaikudi P.S.	Rajkumar	Public Procecuter Vs T.Kirubakarasekar
2	CA 11/2020 in CC 61/2017	Argument	85/2016, Keelathooval P.S.	Mohan and 3 others	K.Gunasekaran Vs Public Procecuter
3	Cr.M.P.No 1354/2021 in C.A.No. /2021	Enquiry	D.V. 6/2020,	Ashik Ahamed	R.Venkatesh
4	Cr.M.P.No. 1072/2021 in SC 120/2018	Respondent side enquiry	318/2015, Kenikarai P.S.	Madhava Mahesh and 7 others	Special Public Procecuter Vs A1-A5 Anandapadmanaban A6-A8 Sanjay Gandhi
5	Cr.M.P.No 862/2021	Enquiry	Cr.No. 2/2021, Emaneswaram P.S.	Sugumaran	B.Sundarrajan Vs Public Procecuter
6	Cr.M.P.No 1090/2021	Enquiry	Cr.No. 87/2021, Sayalkudi P.S.	Sugumaran	B.Sundarrajan Vs Public Procecuter
7	Cr.M.P.No. 928/2021	For clarification	Cr.No. 31/2021, Thiruvadana P.S.	Rajadurai	K.R.N.Karunaivel Pandian Vs Public Procecuter
8	Cr.M.P.No. 1005/2021	Enquiry	40/2021, Thondi P.S.	Udaiyar	Anbuchelian Vs Public Procecuter
9	Cr.M.P.No 1074/2021	Enquiry	263/2020, Thirupullani P.S.	Fasik Ali @ Mohamed Fasir Ali	S.J.Sheik Ibrahim Vs Public Procecuter
10	Cr.M.P.No 1117/2021	Enquiry	36/2021, Thirupalaikudi P.S.	Karuppaiah	V.T.Ramakrishnan Vs Public Procecuter
11	Cr.M.P.No 1275/2021	Enquiry	42/2020, Chathirakudi P.S.	Malaiselvam	S.Chellamani Vs Public Procecuter

Physical Hearing Cases (Civil)

S.No.	Case No	Stage	Plaintiff /Petitioner Name	Defendant/ Respondent Name	Plaintiff side advocate	Respondent/ Defendant side Advocate
1	AS. 19/2021	Argument	Anbarasi and 3 others	Sabi Ahamed	K.Nagarajan	S.Senthilkumar
2	AS. 21/2021	Argument	Menaga	Kavitha Selvam and one another	K.Nagarajan	B.Sundarrajan
3	AS. 23/2021	Argument	Mohamed Abdul Sathar	Adalarasan and 3 others	Sulthan Abulkadar	N.Vilvakumar
4	IA 23/2021 UF CMA	Enquiry	Annadurai and 2 others	Saravanan and one another	K.Gunasekaran	P.Venkatesan
5	MCOP. 255/2019	Argument	Lakshmi	Palani and one another	S.J.Sheik Ibrahim	Exparte
6	IA 172/2021 in MCOP 106/2015	Appearance	Krishaveni	National Insurance Company	V.Sethu	V.Jeevanantham
7	IA 173/2021 in MCOP 106/2015	Appearance	K.Sethu	National Insurance Company	V.Sethu	V.Jeevanantham
8	IA 174/2021 in MCOP 106/2015	Appearance	Ramalakshmi	National Insurance Company	V.Sethu	V.Jeevanantham

FAST TRACK MAHILA COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_ZTRjMTY4NDMtNTJjNi00OTc1LWlyZDgtYWE1OWE4YTMwMmMx%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%2261eb1b82-2544-4783-a6e6-3a20db0593e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Petitioner	Name of the Counsel (Tvl)
01.	E-bail CrIMP. No. 17/2021 in CrIMP.No. 652/2021	B	Cr. NO. 11/2011 AWPS, Ramnad	U/s. 7,8 of POCSO Act	Jemilkhan	T. Muneeswaran
02	E-bail CrIMP. No. 18/2021 in CrIMP.No. 653/2021	AB	Cr. NO. 12/2011 AWPS, Ramnad	U/s. 417, 420, 294(b), 506(i) IPC r/w. 5(l), 6 of POCSO Act & 67 of IT Act	Vijay	S. Shanmuganathan
03.	--	Affidavit (Return of Property)	504/2020 Uchipuli P.S.	U/s. 147, 148, 294(b), 324, 323, 506(2) IPC 11 r/w 12 of POCSO act	Marakatham W/o. Nagarajan	K. G. Ganesh

SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

JUDICIAL MAGISTRATE NO.I COURT, RAMANATHAPURAM

Link: https://teams.microsoft.com/l/meetup-join/19%3ameeting_OTkwMjM2YzctNmU5Yy00MjdmLWEzYTYtNTQ3ZGY3ZTU1MzJl%40thread.v2/0?context=%7b%22Tid%22%3a%221252cf5b-e817-4441-89df-87e3c8b6a219%22%2c%22Oid%22%3a%227f1744f4-8f53-4d56-b342-85ba0c0814e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	971/2021	C	36/2021 Devipattinam P.S.	448, 294(b), 323, 324, and 109 IPC	Vijayarama krishnan	Tr. Sureshkumar

JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM**Physical Hearing Cases**

Sl.No	Cr.M.P.No	Type of Petition	Cr.No.and Police Station	Section of law	Name of the Accused.	Name of the Counsel (Tvl)
1	536 / 2021	437 Bail petition	455/2021, Kenikkarai Ps, Ramanathapurm.	406,417 420 IPC	Arunkumar	Manikkam

ADDITIONAL MAHILA COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Sl.No	Case No	Stage	Party Name	Name of Advocate (Tvl)	Time
1	OS. 51/2015	Arguments	Asharaff Ali and two others Vs Sahidha Banu	P. Natarajan Vs D1 - P. Venkatesan D2 to D5 & D7 to D14 - K.Nagarajan	11.00 AM

2	OS. 63/2017	For fresh Arguments	Ambikabathi Vs Anaimalai Bus Transport Ltd.,	A.R. Nambunayagam Vs P. Natarajan	11.30 AM
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SUBORDINATE COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No.	Case No.	Stage	Plaintiff / Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate	Time Slot
1	OS. 130/2013	Arguments	M.Mohammed Shajahan marakkayar and 6 others	Sri Ramakrishna Madam, Rameswaram	P.Natarajan	C.Ravichandran	2.00 to 2.30
2	CMA 4/2014	Arguments	Muniyasamy	Palkees Ammal	K.Nagarajan	P.Natarajan	2.30 to 3.00
3	OS. 53/2018	Arguments	Sathaiya and 3 others	Vellaiammal and another	P.Natarajan	S.Arsath Hussain	3.00 to 3.30
4	OS. 82/2018	Arguments	Branch Manager	Jamal Mohamed and another	K.Muthukannan	K.Nagarajan	3.30 to 4.00
5	RCA 04/2018	Arguments	Neelamegam	K.K.R.Hairunisha	M.Samsudeen	S.Arsath Hussain	4.00 to 4.30

CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No.	Cases	Stage	Plaintiff/Petitioner Name	Defendent/ Respondent Name	Plaintiff/Petitioner Advocate	Defendent/ Respondent Advocate	Time
1	MCOP 29/2013	Arguments	Nabeesha	Kishore kumar and one another	Mr.Sethu pandiyan	R1- Exparte R2- Mr.V.Jeevanantham	10.30 to 11.00

2	MCOP 39/2017	Arguments	Vishwa nanthan	Veeramuth and one another	Mr.P.Venkatesan	R1- Exparte R2- Mr.P.Jeevanatham	10.30 to 11.00
3	MCOP 15/2017	Arguments	Jayapradeep Kumar	Rudhubalan and one another	Mr.M.Murugesan	R1-Muralikrishnan R2-V.Jeevanantham	11.00 to 11.30
4	MCOP 53/2019	Arguments	Boobathi @ Muruga boobathi	TNSTC Madurai	Mt.M.Murugesan	Mr.K.Ramarajan	11.00 to 11.30
5	MCOP 13/2016	Arguments	Shanmuga raj	Durairaj and one another	Mr.Kaleeswaran	R1- Mr.Ajaykumar R2 – P.Venkatesan	11.30 to 12.00

FAMILY COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

JUDICIAL MAGISTRATE COURT, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

SUBORDINATE COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

JUDICIAL MAGISTRATE COURT, MUDUKULATHUR

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_NTA3NDNjYTMtMTQ4Ny00Njg5LWEwM2QtNGUyODZiOTVkJZDhj%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d

Sl. No	Cr.M.P. No.	Cr.No. & Police Station	Under Section	Petitioner/Accused	Petitioner Advocate	Respondent / Prosecution Advocate
1.	1275/2021	58/2021 Theriruveli PS,	392 IPC Act	Suriyaprakash, S/o.Kalimuthu, MK Street, Rameswaram, Ramanathapuram.	Suresh Kumar	APP

SUBORDINATE COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_NTA3NDNjYTMtMTQ4Ny00Njg5LWEwM2QtNGUyODZiOTVkJZDhj%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d

Link: https://teams.microsoft.com/l/meetup-join/19%3ameeting_YzhmNGEwYzOtYjk0ZC00NGRjLTgxZDEtNWZhYjZiZTRIZTc5%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_YzhmNGEwYzOtYjk0ZC00NGRjLTgxZDEtNWZhYjZiZTRIZTc5%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d

Sl. No.	Cr.M.P. No.	Petitioner/ Plaintiff	Respondent /Defendant	Purpose	Petitioner/ Plaintiff Advocate	Respondent /Defendant
1.	Crmp.No. 1231/2021 Online Crmp.No. 64/2021	Cr.No.85/2021, Kovilangulam PS	Velmurugan	437 Crpc	APP	Tr.Muthumani
2.	Crmp.No. 1232/2021 Online Crmp.No. 65/2021	Cr.No.378/2021 Abiramam PS	Theivendiran and two others	437 Crpc	APP	Tr.Villi karuppanan

3.	Crmp.No. 1233/2021 Online Crmp.No. 66/2021	Cr.No.85/2021, Kovilangulam PS	Senthur Murugan	437 Crpc	APP	Tr.M.Sethu pathy
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DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

S.No.	Case No.	Stage	Party Name	Name of Advocate (TVL)
1	AS 16/2017	Argument	Amina Beevi vs Tamilselvi and 2 others	G.Gopal --
2	AS 40/2017	Argument	Santhanam vs Mohan and 7 others	Sowminarayanan --
3	AS 12/2018	Argument	Ayyakannu (Died) and 5 others vs Chandran and 2 others	-- --
4	AS 55/2018	Argument	Tamilselvi vs Aaminal Beevi and 2 others	S.Ilamurugan --
5	MCOP 42/2018	Argument	Muhaiteen Fatima beevi and 3 others Vs Bakkiam and 1 others	A.C.Sankaralingam --
6	CRLR 24/2017	Argument	The Inspector of Police Vs Baskaran	C.K.Venkatesan --

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, RAMESWARAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Principal District Judge,
Ramanathapuram.